

1	2	3	4	5	6
6.	Puducherry	Karaikal	624	848	1472
7.	Andhra Pradesh	Krishna	598	813	1411
8.		Warangal	1054	1433	2487
TOTAL			6620	9000	15620

*Funds released to concerned DRDAs.

MGNREGS labourers for dryland farmers

1078. DR. JANARDHAN WAGHMARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is considering the issue of implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) on the marginal and dryland farmers;

(b) if so, the details thereof;

(c) whether Government is aware of the fact that the marginal/dryland farmers are facing the labour problem;

(d) if so, whether Government is considering to implement the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) on the farms of marginal and dryland farmers to solve the labour crisis; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (e) The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households, by providing on demand upto 100 days of guaranteed wage employment in a year to every rural household for doing unskilled manual work. The following activities on land or homestead owned by households belonging to the Scheduled Castes and the Scheduled Tribes or below poverty line families or the beneficiaries of land reforms or the beneficiaries under the Indira Awas Yojana of the Government of India or of small or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008, or the beneficiaries under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006, have been included in the list of activities for focus in schemes formulated by States under section 4 of the Act:—

(i) provision of irrigation facility, dug out farm pond, horticulture, plantation, farm bunding and land development;

- (ii) agriculture related works, such as, NADEP composting, vermi-composting, liquid bio-manures;
- (iii) livestock related works, such as, poultry shelter, goat shelter, construction of pucca floor, urine tank and fodder trough for cattle, azolla as cattle-feed supplement;
- (iv) works in coastal areas, such as, fish drying yards, belt vegetation;
- (v) rural drinking water related works, such as, soak pits, recharge pits;
- (vi) rural sanitation related works, such as, individual household latrines etc.

The above works shall be taken up subject to the following conditions, namely:—

- (i) the households shall have the job card; and
- (ii) the beneficiaries shall work on the project undertaken on their land or homestead.

The demand and supply of labour for various sectors of the economy depend upon several factors like wage rates, economic prospects, absorption capacity, regional and climatic conditions, demographic profile of the work force, etc. A large number of activities/works having significant impact on agriculture and farm sector are included in para 1B of Schedule I of the Act and the works permissible on individual lands or homesteads as indicated above are expected to help small/marginal farmers etc. in dealing with farm labour shortage, if any.

PMGSY roads

†1079. SHRI ASHK ALI TAK: Will the Minister of RURAL DEVELOPMENT be pleased to state the details of the progress made for road construction works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): The Pradhan Mantri Gram Sadak Yojana (PMGSY) programme is implemented by the States. As reported by States, road length measuring 1,36,220.02 km. including upgradation have been constructed and 21,998 habitations have been connected during the last three years *i.e.* 2009-10, 2010-11 and 2011-12 under the programme. State-wise and year-wise details of the progress is given in Statement.

†Original notice of the question was received in Hindi.